

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 23<sup>rd</sup> of January, 2025

**NO. HC.VII-133(Pt.-I)/2014/503/A** ##### In partial modification of this Registry's Notification **NO. HC.VII-133(Pt.-I)/2014/326/A**, dated **18.01.2025** the Hon'ble Gauhati High Court has been pleased to nominate Shri Ito Basar, District & Sessions Judge, Bomdila, West Kameng District to attend the "**National Conference on Addressing the Issues Faced by the District Judiciary**" scheduled to be held on 1<sup>st</sup> of February, 2025 at the Supreme Court of India, instead of Shri Lobsang Tenzin, Registrar, Gauhati High Court, Itanagar Permanent Bench, who has been exempted from attending the said conference .

The Officer is directed to attend the conference accordingly.

By order,  
Sd/- C.B.Gogoi  
**REGISTRAR GENERAL(I/C)**

**Memo No. HC.VII-133(Pt.-I)/2014/504/A, Dated 23-01-2025**

Copy for information & necessary action to:

1. The Secretary General, Supreme Court of India, New Delhi-110011.
2. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar, Arunachal Pradesh.
3. The Accountant General (A&E), Arunachal Pradesh, for information and necessary action.

***[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules] .***

4. The Registrar (Admin /Judicial), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Itanagar Bench, Yupia.

***(He is requested to inform the concerned Officers about this notification) .***

7. Shri Lobsang Tenzin, Registrar, Gauhati High Court, Itanagar permanent Bench, Yupia.
8. Shri Ito Basar, District & Sessions Judge, Bomdila, West Kameng District.
9. The Project Manager, Gauhati High Court, Guwahati.  
***(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).***
10. The Administrative Officer, Judicial Academy, Assam with a **request to place the notification before the Hon'ble Director, Judicial Academy.**
11. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
12. The C.A. to the Registrar General, Gauhati High Court, Guwahati

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

  
**REGISTRAR GENERAL (I/C)**